



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF FOREST, ECOLOGY & ENVIRONMENT  
CIVIL SECRETARIAT, SRINAGAR.

**Notification**

**Srinagar, the 16<sup>th</sup> July, 2018**

**SRO 312** .- In exercise of powers conferred by section 4 of the Water (Prevention & Control of Pollution) Act, 1974, and in supersession of notification SRO-270 dated 02<sup>nd</sup> of September, 2014, the Government of Jammu and Kashmir hereby direct that the Jammu and Kashmir State Pollution Control Board shall consist of the following; namely:-

**Chairman**

1	Shri. B. Siddhartha Kumar	Chairman
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**Official representing the Government**

2	Administrative Secretary, Housing & Urban Development Department	Member
3	Administrative Secretary, Industries & Commerce Department	Member
4.	Administrative Secretary, Transport Department	Member
5.	Director, Department of Environment, Ecology and Remote Sensing	Member
6.	Additional Secretary, Department of Forests, Environment & Ecology, J&K	Member

**Persons from amongst the local authorities function within the state.**

7	Commissioner, Jammu Municipal Corporation, Jammu	Member
8.	Commissioner, Srinagar Municipal Corporation, Srinagar	Member
9.	Director, Fisheries Department	Member
10.	Managing Director, Horticulture Produce Marketing & Processing Corporation Ltd (HPMC)	Member
11.	Vice Chairman, Lakes & Waterways Development Authority	Member

**Persons representing the Companies/ Corporations  
of the State Government**

12	Managing Director, J&K SIDCO	Member
13.	Managing Director, J&K SICOP	Member

**Non-officials representing the interest of agriculture, fishery, industry  
and trade**

14	A Representative from SKUAST Jammu to be nominated by Vice Chairman SKUAST Jammu.	Member
15.	President, Chamber of Commerce & Industry Jammu	Member
16.	President, Federation of Chamber of Industries, Kashmir.	Member

**Member Secretary**

17.	Shri. B.M. Sharma, IFS	Member Secretary
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The terms of appointment of these members shall be regulated by section 5 of the Water (Prevention and Control of Pollution) Act, 1974.

By order of the Governor.

Sd/-

**(Saurabh Bhagat) IAS**

Commissioner/ Secretary to Government  
Department of Forest, Ecology & Environment

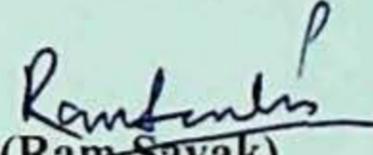
No: FST/PCB/12/2011

Dated 16.07.2018

Copy to the:-

1. Financial Commissioner \_\_\_\_\_
2. Principal Secretary to Government \_\_\_\_\_
3. Commissioner/Secretary to Government \_\_\_\_\_
4. Divisional Commissioner (Kashmir /Jammu.
5. Secretary to Government \_\_\_\_\_
6. Chairman, State Pollution Control Board, J&K Srinagar.
7. Director, Environment Ecology & Remote Sensing Department J&K Srinagar.
8. Member Secretary, State Pollution Control Board, Srinagar.
9. Vice Chairman, Jammu Development Authority
10. Vice Chairman, Srinagar Development Authority

11. Director, Industries Department, Srinagar/Jammu
12. All Deputy Commissioners \_\_\_\_\_
13. Vice Chairman, Lakes & Waterways Development Authority.
14. Commissioner, Jammu Municipal Corporation,
15. Commissioner, Srinagar Municipal Corporation.
16. Director Information Department
17. Managing Director, SIDCO.
18. Managing Director, SICOP.
19. General Manager, Government Press for publishing in the Government Gazette.
20. Officer on Special Duty with Advisor (K) for information of Hon'ble Advisor.
21. Private Secretary to Commissioner/Secretary to Government Forest, Environment and Ecology Department for information of Commissioner/Secretary.
22. President, Housing Boat Owners Association Kashmir.
23. President, Chamber of Commerce & Industries, Jammu.
24. President, Federation of Chamber of Industries, Kashmir.
25. Stock File / concerned file.

  
(Ram Savak)

Additional Secretary to Government  
Department of Forest, Ecology and Environment.